



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.02.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 10.02.2025 & 11.02.2025 respectively, were not taken up. The next dates of hearing in the matters are indicted below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 06 of 2021 & I.A. No. 1403, 1404, 1405, 1406, 1583 of 2021 Part Heard	Uttarakhand Agriculture Produce Marketing Board Vs. Competition Commission of India & Ors.	10.02.2025	26.03.2025
2.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata With	10.02.2025	20.02.2025
3.	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata With	10.02.2025	20.02.2025
4.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	10.02.2025	20.02.2025

5.	Comp. App. (AT) No. 31 of 2025	Rakesh Rathi Vs. National Financial Reporting Authority	10.02.2025	17.02.2025
6.	Comp. App. (AT) (Ins) No. 224 of 2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2023 & 6919 of 2024 Part Heard	Ghanashyam Misra & Sons Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd.	11.02.2025	21.02.2025
7.	Comp. App. (AT) (Ins) No. 1041 of 2024 & I.A. No. 3782, 3783, 3784, 6333 of 2024 Part Heard	Suraksha Realty Ltd. Vs. Amit Gupta Resolution Professional of Mahavir Roads and Infrastructure Pvt. Ltd. & Anr.	11.02.2025	20.02.2025
8.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	11.02.2025	24.03.2025
9.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	11.02.2025	24.03.2025
10.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	11.02.2025	24.03.2025

11.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	11.02.2025	24.03.2025
12.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	11.02.2025	24.03.2025
13.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	11.02.2025	24.03.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar